

राष्ट्रीय हरित अधिकरण / National Green Tribunal

प्रधान न्यायपीठ / Principal Bench

फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg

नई दिल्ली / New Delhi – 110001

NGT/PB/04/Admin/2014/629

1st NOVEMBER 2019

Sub: Advertisement for engagement of Cook on contractual basis in the National Green Tribunal, Principal Bench at New Delhi – reg.

Applications are invited from eligible candidates for engagement of Cook on contractual basis for a period of 03 (three) months, which may be further extended depending upon the performance/requirement or as may be decided by the Competent Authority, as per the following criteria.

Name of the posts & Number	Eligibility	Place of assignment	Remuneration
Cook- 02 (two)	(i) Matriculation or equivalent from a recognised Board with minimum experience of 1 year as Cook.	National Green Tribunal Principal Bench, New Delhi	Rs. 25, 000/- & above depending on merit (Experience & Competency)

The terms and conditions for the above engagement shall be as follows:

- i. The person engaged as Cook shall perform his duties as assigned by the controlling officer from time to time.
- ii. One day casual leave shall be given in a month, to be availed with prior permission.
- iii. In special circumstances, the Cooks can be called for service on holidays or duties can be assigned beyond normal working hours.
- iv. The period of contractual engagement shall be decided by the Competent Authority, as per the requirement.
- v. National Green Tribunal, Principal Bench shall have the right to examine/review the service rendered by him.
- vi. He shall perform his obligation with all necessary skills, diligence, efficiency and economy.
- vii. During the term of service, he/she shall not engage himself in any private business of professional activity which could conflict with the interest of the Government.
- viii. He shall treat all the information as confidential and use the same only for the purpose of the performance of service.
- ix. The service can be terminated at any point of time, without giving any notice and assigning any reason thereof.
- x. The engaged persons, if absent from duty for more than seven days without intimation and approval of leave, shall be liable to be terminated from engagement without giving any notice.

The competent authority reserves the right either to make engagement or may not proceed for engagement even though the advertisement is published.

Interested person may submit their bio-data with the particulars in the enclosed format along with relevant documents to the "Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi – 110001 on or before 15.11.2019

Pritam
1.11.19

(Dr. Sukhda Pritam)
Deputy Registrar

Copy to:

01. PPS to Hon'ble Chairperson
02. PA to Hon'ble Judicial & Expert Members
03. PA to Ld. Registrar General, NGT, PB, New Delhi
04. Ld. Registrar of all Zonal Bench (Bhopal/Chennai/Kolkata/Pune) to notify in the Notice Board.
05. Ld. Deputy Registrar, NGT, PB
06. Consultant, Accounts Section
07. All Section In-charge, NGT, PB
08. Computer In-charge for uploading on the website .
09. Guard file
10. Concerned Office File

Pritam
1.11.19

(Dr. Sukhda Pritam)
Deputy Registrar

National Green Tribunal/राष्ट्रीयहरितअधिकरण
Principal Bench/प्रधानन्यायपीठ
Faridkot House/Copernicus Marg/फरीदकोटहाउस, कॉपरनिकसमार्ग,
New Delhi/नईदिल्ली-110001

APPLICATION FORM FOR ENGAGEMENT OF COOK ON CONTRACTUAL BASIS

NOTICE DATED: 01/11/2019

POST APPLIED FOR

1. Name (in block letters) :
2. Father's / Husband's Name :
3. Sex : (Male/Female)
4. Postal Address (for correspondence) :
.....
.....
(i) Contact No. (Mobile & Landline) :
- (ii) Alternative Contact
5. Permanent Address :
.....
.....
6. E-mail id :
7. Fax No. :
8. Date of Birth (as on 15-11-2019) :

Years Months Days



9. Educational Qualification:

Exam Passed	Board/ University	Year of passing	Subjects	Division / Class	Percentage

11. Professional Qualification:

Exam Passed	Board/ University	Years of Passing	Subjects	Division	Percentage

12. Experience:

Post held	From	To	Scale of Pay/ consolidate pay	Ministry/Department	Subject handled (in brief)

13 Any Other Information
(Please attach
separate sheet, if
required)

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DECLARATION

I solemnly do hereby affirm and declare that the information given above is true and correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

(Signature)

Date:.....

Place:.....